NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA (CAA) No. 95/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Nidhi Securities Ltd.

Kediya Ceramics

Faith Corporation Pvt. Ltd.
Vista Corporation Pvt. Ltd.
Bhavya Corporation Pvt. Ltd.
Dhara Corporation Pvt. Ltd.

Crystal Ceramic Industries Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Shai Nauin Pahwar with

le Adv.

Petitioner

Nelasha

2. Thakkers + Pahwa, Adv.

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Applicants.

At request of Learned Counsel for Petitioner.

List the matter on 24.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.